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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

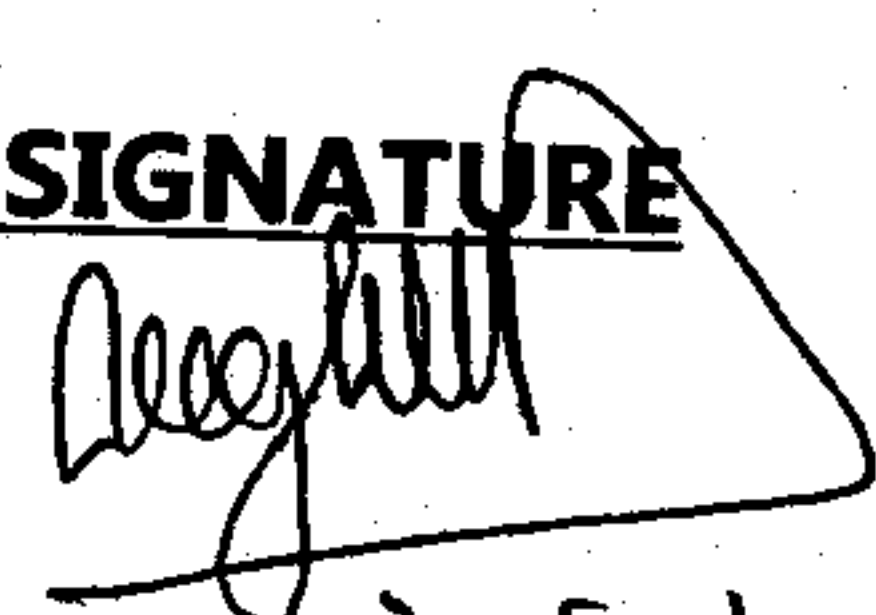
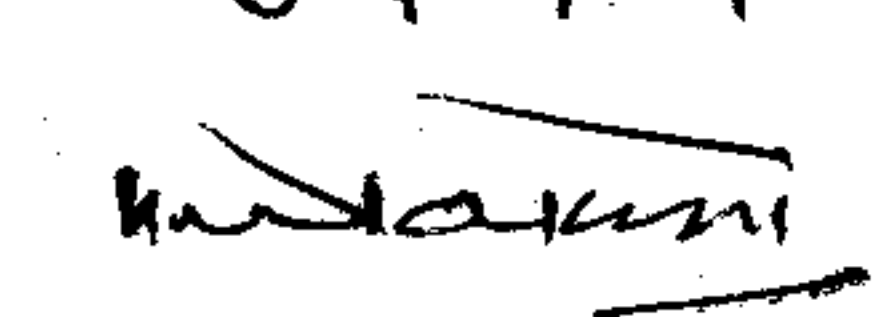
**IA 37/2017 with TP No. 7/111A/NCLT/AHM/2016 (New)
CP No. 18/111A/CLB/MB/2010 (Old)**

Coram: **Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.02.2018**

Name of the Company: Ravindra Ramchandra Karade
V/s.
Gujarat Natural Resources Ltd. & Ors.

Section of the Companies Act: Section 111A of the Companies Act, 1956


<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Vijay M. VAGHELA	Advocate	Petitioner	
2.	KEYOOR BAKSHI	PCS	R-1	

ORDER

Learned Advocate Mr. Vijay Vaghela present Petitioner. Learned PCS Mr. Keyoor Bakshi present for Respondent no. 1. None present for other Respondents.

On the request of both sides.

List the matter on 28.03.2018.



**MANORAMA KUMARI
MEMBER JUDICIAL**

Dated this the 27th day of February , 2018.